

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1855 OF 2019 IN
DFR NO. 2336 OF 2019

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Photon Suryodaya Private Ltd. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee

ORDER
IA NO. 1855 OF 2019
(Application for urgent listing)

For the reasons set out in the application, list the matter on **17.10.2019**, subject to curing the defects, if any. Application is disposed of.

(S.D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson